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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
HYDERABAD

O.A.No.983 of 1999.

DATE OF ORDER: 7-7-1999.

BETWEEN:

V.Suresh.

.....Applicant

A n d

1. The Director General, Bureau of Police Research and Development, CGO Complex, Lodhi Road, New Delhi-110 003.
2. The Chief Forensic Scientist, Bureau of Police Research and Development, CGO Complex, Lodhi Road, New Delhi-110 003.
3. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

.....Respondents

COUNSEL FOR THE APPLICANT : Mr.K.Venkateshwara Rao

COUNSEL FOR THE RESPONDENTS : Mr.V.Rajeshwar Rao

CORAM:

THE HON'BLE SRI R.RANGARAJAN, MEMBER(ADMN)

THE HON'BLE SRI B.S.JAI PARAMESHWAR, MEMBER(JUDL)

: O R D E R :

ORAL ORDER (PER HON'BLE SRI R.RANGARAJAN, MEMBER(A) )


Heard Mr.K.Venkateshwar Rao, learned Counsel for the Applicant and  
Mr.V.Rajeshwar Rao, learned Standing Counsel for the respondents.


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2. The applicant has filed this OA for promoting him as SSO Grade-II (Explosives), as he alleges that he has fulfilled all the conditions.

3. When the OA was taken up for hearing, the learned Counsel for the Applicant submitted that his representation is pending in this connection and that he will take his chance with the respondent-Organisation. In view of that he now submits that for time being he will withdraw this OA.

4. In view of the above submission, the applicant is permitted to withdraw the OA and the OA is disposed of. However, we have no hesitation to state that the respondents will consider his representation. No costs.

  
 (B.S. JAI PARAMESHWAR)  
 7.7.99  
 MEMBER (JUDGE)

  
 (R. RANGARAJAN)  
 MEMBER (ADMINISTRATIVE)

DATED: this the 7<sup>th</sup> day of July, 1999

Dictated to steno in the Open Court

*Prudh.*  
 8/7/99

Dsn.

1st AND 11th COURT.

27/7/99

COPY TO:-

- 1. HDKND
- 2. HHRP M(A)
- 3. HBSJP M(J)
- 4. D.R. (A)
- 5. SPARE

TYPED BY  
PREPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH, HYDERABAD.

THE HON'BLE MR. JUSTICE D. H. NASIR  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD.  
MEMBER ( ADMIN )

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER ( ADMIN )

THE HON'BLE MR. D. S. JAI PARAMESHWAR :  
MEMBER ( JUDL )

ORDER: Date. 27/7/99

ORDER / JUDGMENT

MA. / RA. / CP. NO

IN  
DA. NO. 983/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED

R.A. CLOSED.

D.A. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED / REJECTED

NO ORDER AS TO COSTS.

2-cop/99

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
दस्तावेज / DESPATCH

22 JUL 1999

HYDERABAD BENCH